## GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

STARRED QUESTION NO:329
ANSWERED ON:16.12.2014
CRZ AND ENVIRONMENTAL CLEARANCE
Adsul Shri Anandrao ;Shewale Shri Rahul Ramesh

## Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Coastal Regulation Zone (CRZ) and Environment clearances are required for the Dharavi Re-development Project (DRP) in Mumbai and if so, the details thereof;
- (b) whether clearances for individual building or structure are also required for the said project and if so, the reasons therefor;
- (c) whether the Union Government has received representations from the State Government and public representatives urging for single clearance of the entire DRP instead of individual clearances so that the work on the project may start soon;
- (d) if so, the follow up action taken by the Union Government in this regard; and
- (e) the time by which all the clearances are likely to be accorded to DRP including heritage clearance?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 329 on "CRZ and Environmental Clearance" raised by Shri Anandrao Adsul, Shri Rahul Shewale, to be answered on 16.12.2014.

- (a) to (c) This Ministry has not received any proposal for Dharavi Re-development project in Mumbai for Environmental and CRZ clearance. The Environmental Clearance under Environment Impact Assessment Notification, 2006 is required for the
- (i) Building and Construction projects with built up area greater than 20000 sq.mtrs and
- (ii) Townships and Area Development projects covering an area greater than 50 ha and or built up area greater than 1,50,000 sqm. Clearance under CRZ Notification, 2011 is required in case the area development falls within Coastal Regulation Zone. No representation was received from the State Government and public representatives urging for single clearance for the entire DRP instead of individual clearances.
- (d) & (e) Does not arise.